

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †1069  
TO BE ANSWERED ON 22.11.2016**

**WELFARE SCHEMES FOR DISADVANTAGED SECTIONS**

**†1069. SHRI LAKHAN LAL SAHU:**

**DR. SATYAPAL SINGH:**

**SHRI BHARTRUHARI MAHTAB:**

**SHRI SANJAY DHOTRE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of the schemes/ programmes being implemented by the Government for the welfare of people belonging to the most disadvantaged sections of the society and to provide social security to them in the country;
- (b) the number of people benefited from the said schemes/programmes during each of the last three years and the current year, Scheme/Programme and State/UT-wise;
- (c) whether the Government has provided adequate funds under the said schemes/programmes during the said period, if so, the details thereof and if not, the the reasons therefor, Scheme/ Programme and State/UT-wise;
- (d) whether cases of irregularities/ corruption/diversion of funds in implementation of the said schemes/ programmes have come to the notice of the Government during the said period, if so, the details thereof, Scheme/Programme-wise along with the action taken/being taken by the Government in such cases; and
- (e) the other steps taken/being taken by the Government for effective implementation of the said schemes/ programmes in the country?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a) Details of the schemes/programmes being implemented by the Ministry of Social Justice & Empowerment, Ministry of Tribal Affairs and Ministry of Rural Development for the welfare of people belonging to the most disadvantaged sections of the society and to provide social security to them are at Annexure-I.
- (b) & (c) Number of people benefited from the said schemes/programmes and the details of the funds released under the said schemes/programmes are at Annexure-II.
- (d) Under the Scheme of Assistance to Voluntary Organizations working for Welfare of SCs and OBCs, some irregularities were found in respect of five NGOs during the last three years. As a result, these NGOs were blacklisted.
- (e) Details of steps taken/being taken by the Government for effective implementation of the said schemes/programmes are at Annexure-III.

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No.1069 for 22-11-2016 raised by SHRI LAKHAN LAL SAHU: DR. SATYAPAL SINGH: SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE regarding "**Welfare Schemes for Disadvantaged Sections**".

**(a) (i) Ministry of Social Justice and Empowerment**

The mandate of the Ministry of Social Justice & Empowerment is implementation of schemes for social, educational and economic empowerment of specified target groups which include Scheduled Castes (SCs), Other Backward Classes (OBCs), Senior Citizens, Victims of Drug Abuse. The Department of Social Justice and Empowerment among other schemes implements schemes for Scheduled Castes (SCs)/the disadvantaged groups. Details of some of the major schemes of the Department of Social Justice & Empowerment for these categories are:-

1. **Post Matric Scholarship Scheme for SC students:** The objective of the Scheme is to provide financial assistance to Scheduled Caste students studying at post matriculation or post-secondary stage to enable them to complete their education.
2. **Pre-Matric Scholarship Scheme for SC students studying in class IX and X:** The Government has introduced Centrally sponsored Scheme of Pre-Matric Scholarship for students belonging to Scheduled Castes studying in Classes IX & X. The objective of the Scheme is to support parents of SC children for education of their wards studying in classes IX and X so that the incidence of drop-out, especially in the transition from the elementary to the secondary stage is minimized.
3. **Pre-Matric Scholarship for Children of those engaged in Occupations involving cleaning and prone to health hazards:** Under the scheme financial assistance is provided for pre-matric education to children of the following target groups, viz. (i) Scavengers of dry latrines, (ii) Sweepers having traditional links with scavenging, (iii) Tanners, (iv) flayers (v) Manhole & open drain cleaners and (vi) Rag pickers.
4. **Assistance to Voluntary Organisations working for the welfare of SCs:** Grants-in-aid is released to NGOs/VOs working in the field of education, healthcare, skill development etc
5. **Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) for Girls & Boys:** The primary objective of the scheme is to attract the implementing agencies for undertaking hostel construction programme, especially for SC Girls towards the broader vision of containment and reduction of their drop out rate.
6. **Pre-Matric Scholarship for OBCs:** This is a centrally sponsored scheme. The expenditure is shared between centre and state in 50:50 ratio. The aim of this Scheme is to motivate children of OBCs studying at pre-matric stage.
7. **Post-Matric Scholarship for OBCs:** This is a centrally sponsored scheme being implemented through the State Government and Union Territories. The objective of the scheme is to provide financial assistance to the OBC students studying at post-matriculation or post-secondary stage to enable them to complete their education.

8. **Construction of Hostels for OBC Boys and Girls:** The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas, to enable them to pursue secondary and higher education.

9. **Assistance to Voluntary Organizations working for the Welfare of OBCs (NGO Scheme):** The purpose of this scheme is to involve the Voluntary Organization working for welfare of OBCs by providing skill up-gradation in various trades.

10. **Post-Matric Scholarship to the EBC Students:** This is a centrally sponsored scheme being implemented through the State Government and Union Territories. The objective of the scheme is to provide financial assistance to the EBC students studying at post-matriculation or post-secondary stage.

11. **Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNTs:** This is a centrally sponsored scheme launched w.e.f 2014-15 for the welfare of those DNT students who are not covered under SC, ST or OBC. The income ceiling for eligibility is Rs. 2.00 lakh per annum. This scheme is implemented through State Governments/UT Administrations.

12. **Protection of Civil Rights(PCR) Act and Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989:** Two Acts of Parliament viz, the Protection of Civil Rights(PCR) Act, 1955( which prescribes punishment for the enforcement of any disability arising from the practice of Untouchability, abolished under Article 17 of the Constitution) and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 (an Act to prevent the commission of offences of atrocities against the members of the Scheduled Castes and the Scheduled Tribes, to provide for Special Courts for the trial of such offences and for the relief and rehabilitation of the victims of such offences) are implemented by the respective State Governments/ Union Territory Administrations.

However, the schemes for the most disadvantaged sections of the society and major social security schemes being implemented by some of the other Ministries viz. the Ministry of Tribal Affairs, Ministry of Rural Development, include:

(ii) **Ministry of Tribal Affairs**

1. **The Post Matric Scholarship Scheme:** This scheme is open to all ST students and is given to enable them to pursue higher studies at Post Matriculation level including technical and professional studies. This Scheme covers all ST students whose parents annual income is below Rs. 2,50,000/-.

2. **Pre Matric Scholarship Scheme for ST students:** This scholarship is given to scheduled tribes students studying in class IX and X. This Scheme covers all ST students whose parent's annual income is below Rs. 2 Lacs. Scholarship of Rs. 150 per month for day scholars and Rs. 350 per month for hostellers are given for a period of 10 months in a year.

3. **Scheme of Grant-in-aid to Voluntary Organization working for the welfare of Scheduled Tribes including Coaching and Award of special incentive for improvement of infrastructure. (Erstwhile Scheme of Grant-in-aid to NGOs for the welfare of STs):** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary

organizations, and to provide environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs).

**4. Strengthening Education among ST Girls in Low Literacy Districts(erstwhile Scheme of setting up of Educational Complex in Low Literacy Pockets for development of women literacy in tribal areas)**: The primary objective of this Central Sector Scheme is promotion of education among tribal girls in the identified low literacy districts of the country.

**(iii) Ministry of Rural Development**

**National Social Assistance Programme (NSAP)**, implemented by the M/o Rural Development, comprises five schemes viz.

**1. Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Under the scheme, assistance is provided to person of 60 years and above and belonging to family living below poverty line as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.

**2. Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.

**3. Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe or multiple disabilities and belonging to family living below poverty line as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.

**4. National Family Benefit Scheme (NFBS):** Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.

**5. Annapurna:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible under IGNOAPS, are not receiving pension under IGNOAPS.

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**ANNEXURE-II**

Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No.1069 for 22-11-2016 raised by SHRI LAKHAN LAL SAHU: DR. SATYAPAL SINGH: SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE regarding "Welfare Schemes for Disadvantaged Sections".

**Annexure II (i). Central assistance released and beneficiaries covered under Post Matric Scholarship Scheme for SC Students (PMS-SC) during the 2013-14 to 2015-16 and 2016-17 (Rs. in lakh)**

Sl No.	State/UT	2013-14		2014-15		2015-16		2016-17	
		CA Released	No.of beneficiaries anticipated						
1	Andhra Pradesh	19410.50	552723	9300.00	505843	13341.00	635717	14398.00	0.00
2	Assam	1216.00	27554	683.28	31145	810.00	<b>31145</b>	0.00	0.00
3	Bihar	4462.87	118300	3000.00	125000	7476.00	155000	4081.00	0.00
4	Chandigarh	50.00	1686	275.00	1843	0.00	<b>2600</b>	182.00	3000
5	Chhattisgarh	1535.00	82871	1100.00	89501	628.00	<b>86335</b>	190.00	94962
6	Daman & Diu	0.00	188	20.31	136	0.00	<b>156</b>	0.00	0.00
7	Delhi	0.00	45528	1700.00	25831	0.00	<b>30833</b>	0.00	0.00
8	Goa	14.49	164	07.00	356	14.00	<b>247</b>	0.00	0.00
9	Gujarat	5283.36	111181	3900.00	127210	5964.00	144000	5244.00	0.00
10	Haryana	3669.05	75913	2700.00	105184	6867.00	72533	10735.00	0.00
11	Himachal Pradesh	926.00	19709	1600.00	6852	2700.00	<b>48685</b>	2400.00	55213
12	Jammu & Kashmir	897.01	10131	298.00	7221	91.00	<b>7221</b>	0.00	0.00
13	Jharkhand	1334.10	13292	900.00	28710	911.00	33733	2071.00	0.00
14	Karnataka	4270.82	267142	2400.00	315795	3840.00	<b>318125</b>	3300.00	334036
15	Kerala	11765.30	123771	4200.00	122927	1647.00	<b>120667</b>	4267.20	132857
16	Madhya Pradesh	12198.89	237813	6350.00	274018	10300.00	<b>288358</b>	3308.00	302877
17	Maharashtra	3311.00	406427	17635.00	461315	27988.00	<b>524232</b>	5452.00	602871
18	Manipur	0.00	4969	1193.50	5892	620.32	<b>4041</b>	583.31	6554
19	Meghalaya	06.00	107	0.00	121	0.00	123	0.00	0.00
20.	Odisha	3121.72	141776	4222.83	172504	8995.00	199411	19879.80	0.00
21	Puducherry	0.00	1953	0.00	8635	0.00	5426	0.00	0.00
22	Punjab	28081.00	216214	37687.61	286394	8930.00	601427	28008.40	0.00
23	Rajasthan	10592.00	249703	5500.00	151621	8252.00	<b>143602</b>	20056.00	326312
24	Sikkim	66.64	278	46.95	273	164.53	<b>291</b>	0.00	0.00
25	Tamil Nadu	32173.06	698174	25400.00	713928	46064.00	758290	74324.00	796206
26	Telangana	0.00	0.00	8800.00	270810	12454.00	<b>265108</b>	33166.00	278363
27	Tripura	1086.90	16610	1768.59	21177	1625.15	<b>16765</b>	0.00	0.00
28	Uttar Pradesh	55666.00	1095526	47249.56	861474	46903.00	947622	27000.00	0.00
29	Uttarakhand	3623.83	70182	1800.00	81415	2519.00	100489	7301.00	0.00
30	West Bengal	10588.00	405554	6600.00	514992	2284.00	<b>252205</b>	4369.00	939390

**Annexure II (ii). Central assistance released and beneficiaries covered under Pre-Matric Scholarship Scheme for SC Students studying in class IX & X during the 2013-14 to 2015-16 and 2016-17**

(Rs. in lakh)

		2013-14		2014-15		2015-16		2016-17	
S.No	State/ UT	CA Released	No. of Beneficiaries						
1	Andhra Pradesh	0	0	1554.35	193188	4335.37	157736	0.00	0
2	Assam	1346.02	59823	673.01	62560	0	0	0.00	0
3	Bihar	6184.72	274407	3127.82	1581	10223.33	453885	0.00	0
4	Chandigarh	42.45	1887	32.22	1432	42	1888	3.85	171
5	Chhattisgarh	2475.25	105399	1237.62	105399	4662.14	246715	2496.29	119014
6	D&N Haveli	0	0	0	0	0.65	58	0.00	0
7	Daman & Diu	0	0	1.67	74	2.65	118	0.00	0
8	Delhi	0	0	0	0	0.9	40	0.00	0
9	Goa	0	0	0	0	0	0	0.00	0
10	Gujarat	0	0	1200	46318	1600.00	69045	2100.12	90949
11	Haryana	0	0	0	0	3279.66	143537	0.00	0
12	Himachal Pradesh	0	0	0	0	531.13	23572	0.00	0
13	Jammu & Kashmir	172.5	7667	86.25	7863	0	0	0.00	0
14	Jharkhand	0	0	0	0	0	0	0.00	0
15	Karnatka	3057.84	190466	3826.44	210639	0	0	20.29	902
16	Kerala	2318.65	101386	1159.33	88783	1731.06	84250	1654.25	84210

17	Madhya Pradesh	0	0	8022.55	373866	4300.00	303397	13352.88	347356
18	Maharashtra	11954.74	466771	5977.37	64629	0	0	0.00	0
19	Manipur	56.27	465	28.13	880	32.49	1217	0.00	0
20	Meghalaya	0	0	3.62	100	0	0	0.00	0
21	Odisha	5126.06	238874	5135.24	276345	5440.43	230920	0.00	0
22	Punjab	6020.47	313936	2869.66	189705	4862.00	222850	0.00	0
23	Rajasthan	4262.15	245366	4922.9	264372	345.55	15358	11.25	500
24	Sikkim	0	0	0	0	5.22	236	0.00	0
25	Tamilnadu	4647.37	170672	2323.68	204620	10297.44	455420	0.00	0
26	Tripura	507.84	38660	302.13	36853	199.10	8799	37.59	1671
28	Uttrakhand	1170.2	76300	1626.69	82499	579.19	25719	0.00	0
29	West Bengal	5310.58	445979	7292.66	302266	0	0	7201.58	349674

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**Annexure II (iii) State wise financial & beneficiaries details during 2013-14 to 2016-17 under the Centrally Sponsored Scheme of Pre-Matric Scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards.**

( Rs. in Lakh)

S.No	Name of State/UT	2013-14		2014-15		2015-16		2016-17	
		CA released	Number of Beneficiaries						
1	Assam	0.00	00	5.22	4049	0.00	00	0.00	00
2	Goa	3.45	250	0.00	00	0.00	00	0.00	00
3	Gujarat	821.00	375739	0.00	00	177.34	333629	0.00	00
4	Himachal Pr.	26.39	1796	28.85	1929	32.45	2124	0.00	00
5	Kerala	0.00	00	0.35	1362	0.00	00	0.00	00
6	Maharashtra	700.00	155664	0.00	00	0.00	00	0.00	00
7	Mizoram	7.88	197	12.34	275	16.71	355	18.17	440
8	Odisha	19.72	1427	0.53	1572	7.20	1135	0.00	00
9	Rajasthan	222.20	79369	0.00	00	0.00	00	0.00	00
10	Uttarakhand	00	00	0.00	00	7.90	1450	0.00	00
11	West Bengal	42.79	4571	42.63	5086	0.00	00	0.00	00

Annexure II(iv)

Details of GIA released and number of beneficiaries for the last three years under the "Scheme Grant-in-aid to Voluntary Organisations working for Scheduled Castes", is given as under :-

S. No.	State/UTs	2013-14		2014-15		2015-16		2016-17	
		Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries	Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries	Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries	Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries
1.	Andhra Pradesh	54.18	300	26.06	300	42.20	300	27.40	300
2.	Gujarat	50.27	930	23.80	491	1.06	120	13.13	490
3.	Haryana	15.59	374	15.32	305	0.00	0	18.26	200
4.	Himachal Pradesh	06.53	50	6.70	50	6.88	50	6.51	50
5.	Jammu & Kashmir	10.87	60	6.17	160	13.54	260	0	60
6.	Jharkhand	0.00	0	0.00	0	0.00	0	5.6	100
7.	Karnataka	224.80	2560	195.27	1765	407.30	3070	216.51	1500
8.	Kerala	0.69	0		0	0.00	0	0	0
9.	Madhya Pradesh	194.27	4436	40.14	650	5.86	100	67.24	400
10.	Maharashtra	379.46	3134	524.03	3226	460.67	1585	713.81	4080
11.	Orissa	192.25	2083	246.51	2140	76.20	4016	391.20	2780
12.	Rajasthan	115.61	2600	206.92	4400	359.42	2571	345.28	3025
13.	Tamil Nadu	40.60	187	36.24	100	50.18	200	18.31	425
14.	Uttar Pradesh	201.55	2570	305.62	2901	149.66	1457	467.66	2950
15.	Uttarakhand	09.81	100	1.64	0	0.00	0	0	0
16.	West Bengal	77.34	1418	45.66	789	11.99	400	23.55	300
17.	NCT of Delhi	208.00	10620	139.62	1776	3346.52	30222	276.96	1895
18.	Assam	63.17	930	52.99	870	7.29	150	61.51	500
19.	Manipur	50.49	980	30.01	280	4.05	30	80.97	865
20.	Telangana	0.00	0	0.00	0	46.95	400	38.52	200

**Annexure II (v). SC girls hostels sanctioned, central assistance released and number of beneficiaries**

(Rs. In lakhs)

S.No.	States/UTs	2013-14			2014-15			2015-16			2016-17		
		Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiarie s	No. of Hostels	Expr.	Beneficiarie s	No. of Hostels	Expr.	Beneficiarie s	No. of Hostels
1	A.P.	607.00	471	3	0	0	0	0.00	0	0	0.00	0	0
2	Assam	218.60	224	3	0	0	0	84.80	(2 nd instt)	0	0.00	0	0
3	Bihar	81.00	90	1	81.00	(2nd instt)	0	0	0	0	0	0	0
4	Gujarat	33.59	60	1	0	0	0	0	0	0	0	0	0
6	Haryana	60.00	88	1	170.40	80	1	232.29	300	3	244.17	0	0
7	H.P.	0.00	94	1	0	0	0	292.36	100	1	0	0	0
8	J&K	100.00	100	1	0	0	0	0	0	0	0	0	0
9	Karnataka	200.00	200	2	0	0	0	0	0	0	0	0	0
10	M.P.	580.00	350	6	0	0	0	0	0	0	0	0	0
11	Maharashtra	417.00	442	5	416.45	176	2	163.40	2nd instt	0	0.00	0	0
12	Manipur	574.85	100	2	444.97	450	5	144.31	205	3	221.78	0	0
13	Orissa	0	0	0	0	0	0	80.00	100	1	653.73	200	2
14	Punjab	263.00	100	1	106.38	166	2	89.57	100	1	421.78	100	1
15	Rajasthan	0	0	0	181.46	100	1	1350.00	450	9	0.00	0	0
16	Sikkim	0	0	0	0	0	0	700.00	200	2	0.00	0	0
17	Tripura	0	0	0	0	0	0	100.00	100	1	57.50	0	0
18	WB	916.67	600	6	472.00	300	3	1332.27	200	2	666.41	200	2

**Annexure II (vi)State-wise details of number of SC boys hostels sanctioned, central assistance released and number of beneficiaries during last three years and current year 2016-17**

States/UTs	2013-14			2014-15			2015-16			2016-17			(Rs. In lakhs)		
	Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels									
1 A.P.	300.00	250	2	0	0	0	50.00	220	1	0.00	0	0			
2 H.P.	0	0	0	0	0	0	86.18	100	1	60	0	0			
3 Jharkhand	0	0	0	0	0	0	18.26	(2nd instt)	0	0	0	0			
4 Karnataka	150.00	165	2	0	0	0	0	0	0	0	0	0			
5 Kerala	0	0	0	90.00	60	1	0	0	0	0	0	0			
6 M.P.	25	250	5	0	0	0	0	0	0	0	0	0			
7 Maharashtra	202.62	298	3	60.29	100	1	84.62	100	1	65.79	0	0			
8 Orissa	0	0	0	0	0	0	0	0	0	50	100	1			
9 Punjab	0	0	0	121.05	69	1	23.40	52	1	31.05	0	0			
10 Rajasthan	100.00	100	2	45.00	100	1	0.00	0	0	0.00	0	0			
11 Sikkim	0	0	0	0	0	0	0	0	0	0	0	0			
12 UP	16.80	118	1	0	0	0	0	0	0	0	0	0			
13 WB	0	0	0	125	(2nd instt)	0	65.8	2nd instt	0	0	0	0			
<b>TOTAL</b>	<b>794.42</b>	<b>1181</b>	<b>15</b>	<b>441.34</b>	<b>329</b>	<b>4</b>	<b>328.26</b>	<b>472</b>	<b>4</b>	<b>206.84</b>	<b>100</b>	<b>1</b>			

Annexure II (vii) State-wise Release and Beneficiaries under the Scheme of Pre-Matric for OBC Students during last three years and current year (as on 18.11.2016)

S.No.	States/ UTs	Amount and Beneficiaries in lakh							
		2013-14		2014-15		2015-16		2016-17	
		Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries
1	Andhra Pradesh	0.00	0.24	515.50	0.46	635.00	0.72	0.00	
2	Bihar	1691.00	120.00	721.00	40.39	2180.00	\$	850.50	
3	Chhattisgarh	0.00	0.00	948.00	\$	0.00	0.00	0.00	
4	Goa	50.00	0.04	36.00	0.08	320.00	0.07	12.00	
5	Gujarat	1120.00	1.26	573.32	1.20	678.88	1.09	660.00	
6	Haryana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
7	Himachal Pradesh	40.00	0.15	40.00	0.00	0.00	0.00	0.00	
8	Jammu & Kashmir	112.01	0.52	0.00	0.00	0.00	0.46	0.00	
9	Jharkhand	0.00	0.00	68.53	0.10	214.85	8.91	0.00	
10	Karnataka	1160.00	1.61	710.00	5.70	1285.00	10.86	667.00	
11	Kerala	796.08	7.46	607.00	3.81	703.00	1.67	365.00	
12	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
13	Maharashtra	0.00	0.00	279.70	3.74	1306.00	\$	0.00	
14	Odisha	440.47	1.44	243.50	1.02	0.00	0.87	458.00	
15	Punjab	452.00	0.00	0.00	1.76	582.00	7.68	303.00	
16	Rajasthan	442.51	4.19	508.44	4.24	598.33	\$	561.75	
17	Tamil Nadu	1338.00	2.47	744.31	3.17	628.50	0.49	787.00	
18	Telangana	0.00	0.00	413.00	\$	0.00	\$	0.00	
19	Uttar Pradesh	3253.00	57.27	3520.00	1.31	1740.00	0.58	0.00	
20	Uttarakhand	58.50	0.44	58.50	1.55	0.00	\$	0.00	
21	West Bengal	280.73	1.83	315.60	3.02	952.28	3.52	747.75	
22	Assam	0.00	0.00	319.00	0.36	0.00	0.00	0.00	
23	Manipur	0.00	0.00	100.00	\$	0.00	0.00	0.00	
24	Sikkim	24.00	0.01	0.00	0.00	11.60	0.02	12.60	
25	Tripura	142.00	0.71	174.00	0.70	142.00	0.71	106.50	
26	Andaman Nicobar Island	33.93	0.04	0.00	0.00	0.00	0.00	0.00	
27	Chandigarh	0.00	0.00	0.00	0.00	1.33	\$	1.97	
28	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
29	Daman & Diu	18.17	0.01	5.50	0.01	0.00	0.00	0.00	
30	Delhi	45.26	0.05	54.76	0.06	93.00	\$	54.76	
31	Puducherry	101.23	0.00	0.00	0.13	7.00		0.00	
	Total	11598.89	199.50	10955.66	72.81	12078.77	37.65	5587.83	
	\$ Awaited								

No. of beneficiaries are provided by the States/UTs with the proposals of subsequent year

Note: No. of beneficiaries include students benefitted by some States from their own Plan fund.

**Annexure II (viii). Details of Post Matric Scholarship scheme for OBC students during last three years and current year**

**(Amount and Beneficiaries In lakhs)**

Sl. No.	State/UTs	2013-14		2014-15		2015-16		2016-17	
		Amount released	Physical Achievement	Amount released	Physical Achievement	Amount released	Physical Achievement	Amount released	Physical Achievement
1	Andhra Pradesh	6314.00	0.76	3322.00	5.24	3545.05	6.22	2553.00	
2	Bihar	7738.00	1.37	6581.90	4.50	7485.00		5397.00	
3	Chattisgarh	0.00	2.19	2623.35	0.25	0.00	\$	0.00	
4	Goa	106.00	0.04	442.00	0.05	114.00		0.03	104.00
5	Gujarat	2707.10	1.79	3142.87	0.97	4351.05	\$	4187.00	
6	Haryana	811.00	0.56	0.00	0.17	1494.29		0.00	
7	Himachal Pradesh	448.86	0.07	425.00	0.08	499.00		0.08	478.00
8	Jammu & Kashmir	708.89	0.09	769.00	0.07	777.74	\$	650.00	
9	Jharkhand	2460.00	1.79	2222.90	0.94	2376.00		0.69	2288.00
10	Karnataka	3749.32	1.72	4115.30	3.37	4419.00		4.11	4236.00
11	Kerala	2490.00	1.61	2117.30	1.48	2223.70		1.52	2119.70
12	Madhya Pradesh	5412.00	0.32	5620.00	3.86	5224.00		2.25	5033.00
13	Maharashtra	8379.00	3.49	8014.00	2.67	8106.95		3.30	7792.00
14	Odisha	2601.39	1.22	1289.00	1.41	2383.39	\$	2595.37	
15	Punjab	0.00	0.00	0.00	0.00	2003.01		0.71	1920.00
16	Rajasthan	4442.93	2.05	4546.02	0.65	4950.99		0.53	3567.00
17	Tamil Nadu	5375.00	1.36	4571.50	1.24	5184.00		1.42	4998.00
18	Telangana	0.00	2.26	1094.10	7.81	2566.00		6.94	2468.00
19	Uttar Pradesh	14880.00	6.34	13445.00	3.25	14471.97		6.01	13837.00
20	Uttrakhand	392.00	0.25	680.10	0.41	726.00		0.11	675.00
21	West Bengal	6277.14	2.20	5280.55	2.29	6582.86		2.08	6034.76
22	Andaman & Nicobar Islands	0.00	0.00	11.00	0.01	0.00		0.00	
23	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	\$	0.00	
24	Daman & Diu	8.86	0.01	7.13	0.004	15.29			7.13
25	Chandigarh	0.51	0.00	61.00	0.004	84.71		0.003	61.00
26	Delhi	44.88	0.001	92.98	0.00	0.00			0.00
27	Puducherry	0.00	0.00	7.00	0.004	56.00			0.00
28	Assam	0.00	0.68	5454.96	0.68	0.00	\$		0.00
29	Manipur	531.00	0.09	598.00	0.05	602.62			471.00
30	Tripura	850.00	0.30	1430.00	0.31	1532.65		0.19	837.00
31	Sikkim	128.00	0.01	150.00	0.01	500.00		0.01	140.00
	Total:	76855.88	32.57	78113.96	41.78	82275.27		36.20	72448.96

\$ Awaited

No. of  
beneficiaries are  
provided by the  
States/UTs with  
the proposals of  
subsequent year

**Annexure II (ix) Physical and Financial Achievement under the Scheme of "Construction of Hostels for OBC Boys and Girls" during the last Three Years and current year**

Sl. No.	State/Uts	2013-14		2014-15		2015-16		2016-17			
		Physical Achievement		Financial Achievement (Rs. in lakh)	Physical Achievement		Financial Achievement (Rs. in lakh)	Physical Achievement		Financial Achievement (Rs. in lakh)	
		No of Hostels	No of Seats		No of Hostels	No of Seats		No of Hostels	No of Seats		
1	Chattisgarh	10	500	350.00	0	0	0.00	0	0	0.00	0
2	Gujarat	Remaining amount of 2012-13		226.50	0	0	0.00	0	0	0.00	0
3	Jammu & Kashmir	0	0	0.00	0	0	0.00	1	100	93.39	1
4	Madhya Pradesh	0	0	0.00	5	450	235.50	1	500	788.40	2nd installment
5	Odisha	0	0	0.00	Remaining amount of 2012-13		20.00	0	0	0.00	0
6	Tamil Nadu	14	1150	805.00	6	400	304.46	5	400	439.79	0
7	Uttar Pradesh	0	0	0.00	0	0	0.00	5	450	350.77	3
8	West Bengal	0	0	0.00	0	0	0.00	4	400	408.61	remaining amount of 2015-16
9	Assam	Remaining amount of 2011-12		126.00	0	0	0.00	0	0	0.00	1
10	Manipur	Remaining amount of 2010-11		112.00	0	0	0.00	1	100	111.53	remaining amount of 2015-16
11	Tripura	0	0	0.00	0	0	0.00	1	100	157.50	0
12	Sikkim	0	0	0.00	2	200	274.00	2	200	315.00	2
<b>Central Universities/ Institutes</b>											
13	Central University Manipur	2	200	420.00							
14	Central Uni. Tamilnadu			70.00							
15	MGAHV Wardha			70.00							
16	Banaras Hindu University,Uttar Pradesh	2	200	140.00						2nd installment	126.00
17	Aligarh Muslim University, Aligarh, UP				2	200	270.00			2nd installment	243.00
18	Tejpur University, Assam				2	200	301.50				
19	IIT Allahabad, UP				2	200	270.00	2nd installment	243.00		
20	Central University Jammu, J&K				2	100	135.00				
21	IGNTU Amarkantak				2	200	270.00	2nd installment	243.00	3rd installment	32.00
22	IIT (Banaras Hindu University)				2	200	270.00				
23	Nagaland Uni.				4	400	215.29				

**Annexure II (ix) Physical and Financial Achievement under the Scheme of "Construction of Hostels for OBC Boys and Girls" during the last Three Years and current year**

Sl. No.	State/Uts	2013-14		2014-15		2015-16		2016-17					
		Physical Achievement	Financial Achievement	Physical Achievement	Financial Achievement	Physical Achievement	Financial Achievement	Physical Achievement	Financial Achievement				
24	IIT Indore, Madhya Pradesh			1 100	121.05			2nd installment	108.95				
25	NIT Puduchery			1 100	135.00			2nd installment	121.50				
26	Rajiv Gandhi University, Arunachal Pradesh			2 100	64.66								
27	CIPET, Amritsar			1 100	135.00								
28	Central University of Karnataka					2 200	270.00						
29	IIT bhubaneswar					1 100	135.00						
30	CIPET bhubaneswar					1 50	67.50						
32	NIT Manipur					2 200	270.00						
33	Pondicherry University							2nd installment	126.00				
34	Central University of Kerala							2 200	270.00				
35	CIPET, Jaipur					Remaining amount of 2012-13	10.00	For furniture & fixtures	5.00				
	Total	28	2050	2319.50	34	2950	3021.46	26	2800	4029.49	12	1419	2807.16

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**Annexure II (x) State-wise funds released and number of Beneficiaries during the last three years and the current year under the Scheme of Assistance to Voluntary Organisations working for welfare of OBCs**

**Annexure II (xi) State-wise release under Post-Matric Scholarship Scheme for EBCs during 2014-15 & 2015-16 & current year (as on 18.11.2016)**

S.N.	State/ UTs	2014-15		2015-16		2016-17		No. of beneficiaries are provided by the States/UTs with the proposals of subsequent year
		Amount Released	No. of beneficiaries	Amount released	No. of beneficiaries	Amount released	No. of beneficiaries	
1	Andhra Pradesh			355.00	267889	290.34		
2	Bihar			250.00	Awaited			
3	Himachal Pradesh			250.00	3577	17.95		
4	Rajasthan	50.00	147			387.71		
5	Kerala					197.50		
6	Sikkim			145.00	588	91.50		
<b>Total</b>		<b>50.00</b>	<b>147</b>	<b>1000.00</b>	<b>272054</b>	<b>985.00</b>		

Note: The Scheme was launched w.e.f. 2014-15.

**Annexure II (xii) State-wise release under Pre-Matric & Post-Matric Scholarship Scheme for DNTs during 2014-15 & 2015-16 & current year (as on 18.11.2016)**

S.N.	State/ UTs	2014-15		2015-16		2016-17		No. of beneficiaries are provided by the States/UTs with the proposals of subsequent year
		Amount Released	No. of beneficiaries	Amount released	No. of beneficiaries	Amount released	No. of beneficiaries	
1	Jammu Kashmir					47.55		
2	Himachal Pradesh					178.35		
3	Maharashtra	150.00	3.76	378.11	2.56	387.71		
4	Karnataka	200.00	Awaited			197.50		
5	Rajasthan			71.89	Awaited	91.50		
<b>Total</b>		<b>350.00</b>	<b>3.76</b>	<b>450.00</b>	<b>2.56</b>	<b>902.61</b>		

Note: The Scheme was launched w.e.f. 2014-15.

**Annexure-II (xiii)**

**Central Assistance released under the Centrally Sponsored Scheme of implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 and number of persons provided relief thereunder during the years 2013 to 2016-17.**

S. No.	States/UTs	2013-14		2014-15		2015-16		(Rs. in lakhs) 2016-17	
		Amount released	No. of benefi- ciaries	Amount released	No. of benefi- ciaries	Amount released	No. of benefi- ciaries	Amount released (upto 21-11-16)	No. of benefi- ciaries (Antici- pated)
1.	Andhra Pradesh	2013.103	4208	425.19	4208	405.00	4208	800.00	5642
2.	Bihar	427.575	Not reported	415.995	3202	950.00	3209	720.00	3500
3.	Chhattisgarh	199.345	595	246.38	621	100.00	531	Nil	630
4.	Goa	10.50	Not reported	11.00	Not reported	7.00	Not reported	10.00	Not reported
5.	Gujarat	287.545	1307	727.255	1383	450.00	1549	950.00	1400
6.	Haryana	266.920	426	178.62	314	160.00	379	220.00	Not reported
7.	Himachal Pradesh	47.28	68	94.32	36	60.00	Not reported	Nil. (Clarification awaited)	Not reported
8.	Jharkhand	85.50	Not reported	140.877	70	50.00	Not reported	Nil. (Clarification awaited)	100
9.	Karnataka	687.954	2277	1730.535	1800	495.00	1050	1300.00	1500
10.	Kerala	Nil (No assistance Sought)	429	1359.943	471	494.12	575	Nil (Proposal awaited)	Not reported
11.	Madhya Pradesh	1497.92	4062	2183.155	4167	2250.00	5002	2300.00	6800
12.	Maharashtra	2149.233	617	2049.805	1118	1260.00	1013	1600.00	2000
13.	Odisha	936.795	1665	802.335	1536	524.00	1188	760.00	1176
14.	Punjab	Nil *	Not reported	Nil *	Not reported	153.65	Not reported	Nil. (Clarification sought)	Not reported
15.	Rajasthan	926.47	1542	658.77	2530	1775.00	1887	1400.00	2000
16.	Sikkim	Nil *	Not reported	Nil *	Not reported	10.00	Not reported	17.00	Not reported
17.	Tamil Nadu	1680.97	1530	720.295	1600	470.00	1329	850.00	1408
18.	Telangana	Nil Created new State	4676	1328.17	74	448.76	111	560.00	2596
19.	Tripura	-	Not reported	10.00	Not reported	2.00	Not reported	Nil (Clarification	Not reported

								awaited)	
20.	Uttar Pradesh	1314.750	10167	1197.54	9594	1470.00	9291	1700.00	13100
21.	Uttarakhand	43.14	70	58.19	Not reported	35.47	62	Nil (Clarification awaited)	105
22.	West Bengal	Nil *	23	191.625	33	126.00	63	200.00	Not reported
23.	Chandigarh	9.00	Not reported	20.00	Not reported	1.00	Not reported	10.00	Not reported
24.	Dadra & Nagar Haveli	50.286	Not reported	Nil (CA not sought)	Not reported	Nil (CA not sought)	Not reported	Nil (Proposal awaited)	Not reported
25.	Daman & Diu	5.37	Not reported	9.35	Not reported	10.00	Not reported	Nil *	Not reported
26.	NCT of Delhi	-	Not reported	29.50	Not reported	35.00	Not reported	25.00	Not reported
27.	Puducherry	125.00	Not reported	150.50	Not reported	165.00	Not reported	Nil (Proposal awaited)	Not reported

\* Unspent previous Central assistance available.

## Annexure II(xiv)

## Details of beneficiaries under the Scheme of Post Matric Scholarship for ST students during 2013-14 to 2016-17

Sl. No.	NAME OF STATE/UT	2013-14		2014-15		2015-16		2016-17 (As on 21.11.2016)
		Release (Rs. In lakh)	Beneficiaries	Release (Rs. In lakh)	Beneficiaries	Release (Rs. In lakh)	Beneficiaries	
1	Andhra Pradesh	4895.16	229360.00	5070.01	82091	1986.82	49239	0
2	Arunachal Pradesh	1366.85	630.00	2.29	630	1137.61	0	1136.32
3	Assam	4756.81	102800.00	1114	102800	6748.28	116693	0
4	Bihar	23	6463.00	23	6463	0	0	0
5	Chhattisgarh	1341.48	106231.00	4066.75	139447	4764.83	148660	1300
6	Goa	2	1332.00	2	1332	356	4270	574
7	Gujarat	7138.58	218570.00	3929.23	218570	5520.4	163989	14578.27
8	Himachal Pradesh	282.83	5189.00	237	5189	1350	8079	250
9	Jammu & Kashmir	177	18700.00	2494.17	21000	2494.17	21000	1428.84
10	Jharkhand	2043.23	72878.00	4927.23	81768	0	0	6600
11	Karnataka	3340.76	132376.00	3691	134988	5839	140891	4400
12	Kerala	625.53	12705.00	647	13225	0	0	3122
13	Madhya Pradesh	5276.71	192437.00	2385	188145	3065	197176	8118
14	Maharashtra	11996.04	178146.00	7451.83	175000	5209.83	175000	14499.28
15	Manipur	6111.01	53965.00	3615.48	57828	3588	66928	1574.15
16	Meghalaya	3438	79011.00	438	79011	3274.61	74608	2000
17	Mizoram	5393.89	56873.00	4501.15	62410	4927.91	57330	0
18	Nagaland	2626.19	39867.00	2329.59	40133	2646.34	45140	0
19	Odisha	3459.87	89115.00	4512	130960	4050	165100	8216.64
20	Rajasthan	2216.02	288020.00	6440	246249	10890.43	275669	6500
21	Sikkim	845.49	2643.00	414	2705	400	3053	594.16
22	Tamil Nadu	1436.02	11092.00	44	11092	2266.86	20060	1594
23	Telangana	0	0.00	12329.88	171329	9650	171329	4265
24	Tripura	1390.99	24270.00	974.82	22261	1700	28374	0
25	Uttar Pradesh	56	7500.00	56	7500	0	0	930
26	Uttrakhand	1086.5	24812.00	164	25269	900	27796	3814.57
27	West Bengal	2277.63	79230.00	237	79230	2948.46	73357	0
28	A.& N. Islands	0.75	28.00	0.75	148	0	0	0
29	Daman & Diu	10.9	320.00	1	320	0	0	0

**Annexure -II (xv) Details of Funds Released to State Governments/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students.**

Sl. No	Name of the State/UT	2013-14		2014-15		2015-16		2016-17	
		Fund Released	No. of Beneficiaries						
1	Andhra Pradesh	0.00	0	1386.00	75812	1983.00	79602	0.00	0
2	Arunachal Pradesh	218.44	29143	0.00	0	0.00	0	0.00	0
3	Assam	211.88	12255	0.00	0	0.00	0	0.00	0
4	Bihar	0.00	0	688.60	40700	375.00	37095	0.00	0
5	Chhattisgarh	0.00	0	3718.00	228626	3607.00	225705	0.00	0
6	Goa	14.00	1728	0.00	0	0.00	0	0.00	0
7	Gujarat	2835.28	265168	3750.00	200000	3745.76	138465	0.00	0
8	Himachal Pradesh	45.73	2124	73.00	3996	96.12	5798	0.00	0
9	Jammu & Kashmir	0.00	0	0.00	0	700.00	37813	0.00	0
10	Jharkhand	0.00	0	1613.00	93533	0.00	0	0.00	0
11	Karnataka	3320.05	84680	0.00	0	0.00	0	0.00	0
12	Kerala	0.00	0	0.00	0	300.00	30010	0.00	0
13	Madhya Pradesh	0.00	0	0.00	0	4300.00	364167	0.00	0
14	Manipur	729.70	27112	496.05	40126	0.00	0	612.34	0
15	Meghalaya	296.76	10707	0.00	0	0.00	0	0.00	0
16	Mizoram	123.19	3283	0.00	0	0.00	0	0.00	0
17	Nagaland	0.00	0	0.00	0	851.47	42048	0.00	0
18	Odisha	5601.08	221709	4511.00	203301	4900.00	221243	0.00	0
19	Rajasthan	4792.55	1267802	2383.34	187508	0.00	0	0.00	0
20	Sikkim	0.00	0	7.80	408	0.00	0	0.00	0
21	Tamil Nadu	0.00	0	0.00	0	600.00	15750	0.00	0
22	Telangana	0.00	0	745.52	105672	0.00	0	0.00	0
23	Tripura	674.33	65690	678.75	44598	1303.60	53516	0.00	0
24	Uttar Pradesh	0.00	12255	0.00	9869	0.00	10856	0.00	0
25	Uttrakhand	460.20	119856	19.82	0	107.00	0	0.00	0

Annexure -II (xvi) STATE WISE NO. OF BENEFICIARIES COVERED UNDER THE SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STs.

S. No	Name of the State	2013-14		2014-15		2015-16		2016-17	
		Amount	No. of Beneficiaries						
1	Andhra Pradesh	307.10	9786	344.33	12268	252.63	61477	620.90	627
2	A & N Island	0		0		0		0	
3	Arunachal Pradesh	671.32	54786	449.75	43386	956.98	16552	877.76	19027
4	Assam	992.64	48349	875.54	8420	578.51	53064	267.69	31921
5	Chhattisgarh	952.39	1634	494.39	1540	162.02	100	161.66	100
6	Gujarat	837.88	63037	213.72	138900	433.81	32671	428.99	216091
7	Himachal Pradesh	153.07	1100	170.74	1215	0	0	170.16	1215
8	Jharkhand	307.29	156203	657.26	135536	205.19	69003	157.07	66534
9	Jammu & Kashmir	184.93	140	403.59	140	0	0	0	0
10	Karnataka	166.74	176144	248.88	47950	227.25	56803	181.86	17835
11	Kerala	702.30	18463	990.73	92564	962.54	137110	422.09	81572
12	Madhya Pradesh	648.03	38548	101.89	728	665.40	23066	896.49	97
13	Maharashtra	628.20	10292	196.97	6008	337.72	200	174.63	1100
14	Manipur	213.81	2808	210.91	2722	634.63	2976	104.67	741
15	Meghalaya	857.91	28289	672.15	70783	274.79	46385	311.18	41904
16	Mizoram	402.66	1271	403.95	1463	0	0	401.64	2411
17	Nagaland	105.03	0	321.54	100	0	0	0	0
18	Odisha	222.21	16644	303.98	126276	190.79	42185	185.58	14428
19	Rajasthan	0	0	833.10	369	318.27	200	0	0
20	Sikkim	282.90	168	256.43	90	545.41	258	0	0
21	Tamil Nadu	343.38	112055	350.95	123434	118.17	100	232.81	53762
22	Telangana	237.24	0	237.50	44	197.63	150	0	0
23	Tripura	107.37	40	171.53	100	158.24	100	333.88	200
24	Uttrakhand	902.43	3365	118.666	821	176.68	2614	590.43	2686
25	Uttar Pradesh	168.39	217	690.45	3459	221.84	150	0	0
26	West Begnal	360.57	45254	452.52	67167	377.91	88955	780.32	9535
27	Delhi	0	0	151.12	63	0	0	0	0

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Annexure-II (xvii) Details of Funds released during 2013-14 to 2016-17 under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts.

S. NO.	Name of the State	2013-14		2014-15		2015-16		2016-17	
		Amount	No. of Beneficiaries						
1	Andhra Pradesh	0	0	52.07	3898	193.10	14702	0	0
2	Arunachal Pradesh	12.95	100	42.71	100	0	0	0	0
3	Chhattisgarh	44.07	192	39.25	192	0	0	0	0
4	Gujarat	145.99	9036	194.21	10999	171.23	7742	285.79	11981
5	Jharkhand	0	0	44.42	150	21.07	100	0	0
6	Madhya Pradesh	685.93	4148	571.03	2661	143.57	512	593.83	300
7	Maharashtra	94.73	440	36.00	200	0	0	0	0
8	Orissa	162.25	5974	265.07	1236	104.08	9601	330.33	1506
9	Rajasthan	109.76	438	96.65	1392	0	0	67.97	395
10	Telangana	0	0	410.56	3129	480.75	3459	0	0

## NATIONAL SOCIAL ASSISTANCE PROGRAMME (NSAP)

Year : 2013-14							
Sl. No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurna	Total Release
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries	
1	Andhra Pradesh	1792333	631706	41861	11300	93200	62861.79
2	Bihar	4294650	506563	40180	29384	136000	141881
3	Chhattisgarh	682076	138285	36377	10210	19015	31522.75
4	Goa	2136	NR	NR	65	NR	0
5	Gujarat	454563	6730	5222	2320	NR	13608
6	Haryana	147191	45108	16804	3575	NR	8316.67
7	Himachal Pradesh	85707	19593	557	1968	2344	3522.86
8	J & K	NR	NR	NR	424	NR	4173.95
9	Jharkhand	554239	240899	16201	11451	54939	33618.19
10	Karnataka	966595	465363	43639	16998	NR	40014
11	Kerala	339582	831376	292302	297	NR	16103.39
12	Madhya Pradesh	1574443	432537	150713	8687	NR	80137.9
13	Maharashtra	1118000	31330	5248	13596	108000	0
14	Odisha	1418631	528570	90754	24697	64800	72925.64
15	Punjab	7964	835	117	NR	NR	5055
16	Rajasthan	758654	119997	22874	15170	105293	34008.33
17	Tamilnadu	1436444	649383	644694	12731	65113	60936.74
18	Telangana						
19	Uttar Pradesh	3854824	432287	65000	81956	NR	164710.68
20	Uttarakhand	252930	13037	7456	2490	NR	10882.87
21	West Bengal	1310280	951717	47540	22494	65068	89807.63
<b>NE States</b>							
21	Arunachal Pradesh	31209	1849	1802	NR	NR	792
22	Assam	785836	111477	42577	3349	25308	16188
23	Manipur	64547	4376	1106	673	8590.00	2519.18
24	Meghalaya	48924	6837	1430	443	9263	2175.2
25	Mizoram	25251	1925	618	197	2583	839.09
26	Nagaland	47191	3720	1276	450	6727	1639.13
27	Sikkim	NR	NR	NR	NR	NR	685.06
28	Tripura	142055	17927	2664	2500	14552	5713.78
<b>Sub Total</b>		22196255	6193427	1579012	277425	780795	
<b>Union Territories</b>							
29	A&N Islands	777	NR	NR	47	NI	
30	Chandigarh	2792	2610	75	65	NI	150.49
31	D&N Haveli	NR	NR	NR	NR	NI	
32	Daman & Diu	2194	1025	159	NR	NI	
33	NCT Delhi	NR	NR	NR	NR	NI	5458.63
34	Lakshadweep	NR	NR	NR	NR	NI	
35	Puducherry	NR	NR	NR	NR	NI	997.68
<b>Sub Total</b>		5763	3635	234	112	0	
<b>GRAND TOTAL</b>		22202018	6197062	1579246	277537	780795	911245.66

N.R- Not Reported

N.I.- Not Implementing

Sl. No.	States/U.Ts	IGNOAPS		IGNWPS		IGNDPS		NFBS		Annapurna	
		Release (Rs. In lakh)	Beneficiaries								
1	Andhra Pradesh	21569.72	857666	8457.5	245507	1297.24	37672	2086.37	10906	436.72	54354
2	Bihar	71513.25	4604190	17630.86	568755	3508.41	50641	5540.22	28198	1081.08	NR
3	Chhattisgarh	12631.05	675273	7247.97	138285	1056.78	36325	2317.5	5286	157.02	9421
4	Goa			2136	NR		NR		65		NR
5	Gujarat	4949.22	503231	4049.04	6997	932.67	5574	1652.37	4569		NR
6	Haryana	3148.59	147191	1589.31	45108	467.31	16804	641.79	700		NR
7	Himachal Pradesh	1782.51	86831	500.01	20136	86.91	599	105.69	1981	17.15	2257
8	J & K	3047.55	NR	231.78	NR	93.09	NR	80.64	302		NR
9	Jharkhand	10919.40	770953	7567.32	291649	870.06	17535	2185.86	2560	356.49	NR
10	Karnataka	20433.57	895818	15536.13	558653	1213.59	43639	2829.21	9640		NR
11	Kerala	2925.75	555026	583.86	918039	832.5	286449	673.32	NR	239.46	NR
12	Madhya Pradesh	27265.11	1442023	19503.84	485599	4308.81	94969	4762.62	23288		NR
13	Maharashtra	19207.08	1186702	8569.96	43603	3170.34	6337	5405.49	35572	700.8	NR
14	Odisha	31453.56	1418631	14659.52	528570	3081.96	90754	3815.7	24163	420.48	64800
15	Punjab	3288.30	NR	1173.22	NR	180	NR	412.98	NR		NR
16	Rajasthan	11908.62	720721	7750.98	118898	1581.12	22681	1907.61	NR	308.22	579770
17	Tamilnadu	16507.83	1392083	21658.37	585807	2402.78	62561	2849.76	5243	430.8	65113
18	Telangana	8299.72	612955	3234.32	175530	499.16	26923	802.78	4546	168.04	38546
19	Uttar Pradesh	74507.52	3474958	18387.68	5106110	5048.31	107682	11290.08	100188		NR
20	Uttarakhand	3674.43	251312	1767.1	15470	400.08	4249	742.83	3320		NR
21	West Bengal	42281.65	1886739	23057.41	822905	2412.49	86750	3329.93	20398	422.22	65068
NE States											
22	Arunachal Pradesh	612.45	NR	99.15	NR	50.13	NR	64.11	NR	4761	
23	Assam	14220.28	785836	3822.84	111494	526.05	42264	1316.97	7458	164.22	26640
24	Manipur	1392.93	NR	223.68	NR	37.29	NR	103.35	NR	21.54	NR
25	Meghalaya	995.85	49997	236.34	7324	40.89	1501	120.66	715	23.22	9263
26	Mizoram	590.88	25469	64.23	2310	20.64	742	36.45	NR	6.48	NR
27	Nagaland	1105.71	54898	124.14	4464	32.04	1276	99.18	642	16.86	2600
28	Sikkim	395.10	21821	44.88	1123	27.24	743	30.9	NR	6.24	NR
29	Tripura	4316.08	163151	552.84	19879	89.25	3209	182.46	1410	37.26	5740
Union Territories											
30	A&N Islands	0.00	813	0	NR	0	NR	0	NR	0	NR
31	Chandigarh	0.00	NR	0	NR	0	NR	0	NR	0	NR
32	D&N Haveli	0.00	NR	0	NR	0	NR	0	NR	0	NR
33	Daman & Diu	0.00	NR	0	NR	0	NR	0	NR	0	NR
34	NCT Delhi	2556.18	376568	1011.21	90734	175.8	39482	350.73	2827	0	NR
35	Lakshadweep	0.00	NR	0	NR	0	NR	0	NR	0	NR
36	Puducherry	398.16	18135	272.13	9647	35.01	NR	43.71	NR	0	NR
	GRAND TOTAL	418098.05	22981127	194962.62	6333196	34513.95	1087361	55781.27	293977	5014.50	928333

N.R. Not Reported

## Annexure II(xx)

## National Social Assistance Programme (NSAP)

Year : 2015-2016

Sl. No.	States/UTs	IGNOAPS		IGNWPS		IGNDPS		NFBS		Annapurna	
		Release (Rs. In lakh)	Beneficiaries	Release (Rs. In lakh)	Beneficiaries	Release (Rs. In lakh)	Beneficiaries	Release (Rs. In lakh)	Beneficiaries	Release (Rs. In lakh)	Beneficiaries
1	Andhra Pradesh	15009.35	662641	6828.07	245485	801.84	24413	1684.98	NR	587.84	54354
2	Bihar	109065.17	4806960	27488.2	607523	3097.23	56894	9233.7	32750	1081.07	NR
3	Chhattisgarh	13531.17	636847	4554.6	145430	942.46	37375	2317.5	10536	157.01	9421
4	Goa	0	1648	0	NR	0	NR	0	NR	0	NR
5	Gujarat	6833.3	540199	2076.54	12000	412.77	6445	1652.38	6356	57.35	NR
6	Haryana	3728.78	198828	1589.31	57149	369.67	16804	641.79	NR	0	NR
7	Himachal Pradesh	2196.24	90000	500	20933	39.41	809	105.68	1769	17.16	1233
8	J & K	3061.84677	139325	145.63618	8334	65.24669	2789	134.413	392	28.32	NR
9	Jharkhand	23292.86	913134	12461.48	275345	587.18	31286	2185.86	6113	356.5	NR
10	Karnataka	20385.5	895818	13806.54	558653	1212.3	43639	2829.21	14965	0	NR
11	Kerala	7641.06	NR	5818.86	NR	832.49	NR	673.31	NR	239.47	NR
12	Madhya Pradesh	49989.67	1384903	23851.9	896979	5095.25	103596	4762.62	36252	0	NR
13	Maharashtra	21547.25	1196215	478.13	46562	1134.89	6425	5405.49	18090	700.81	NR
14	Odisha	51326.76	1418631	13311.52	524570	2936.28	90243	6359.48	12465	700.8	64800
15	Punjab	4098.69	134125	677.03	NR	120.26	NR	412.98	NR	0	NR
16	Rajasthan	16102.35	664647	4736.86	145185	941.39	36294	1907.61		308.23	105293
17	Tamilnadu	41517.93	1681155	26265.11	559277	1954.48	58559	2849.76	3091	430.79	65113
18	Telangana	10726.84	473575	4712.01	103839	573.07	17448	1204.17	7794	252.07	38546
19	Uttar Pradesh	70802.98	3786303	27581.52	692543	3085.23	136730	11290.08	89294	0	NR
20	Uttarakhand	4779.21	259492	1384.04	16549	219.92	3294	742.83	3895	0	NR
21	West Bengal	43209.97	1557510	19952.61	827235	3053.41	63229	4071.62	29167	422.22	NR
NE States											
22	Arunachal Pradesh	154.32	36604	0	3878	0	1953	42.74	304	7.96	4761
23	Assam	23867.15	785836	5633.55	111477	876.75	42264	2194.93	7458	164.22	26640
24	Manipur	813.88	71938	0	NR	0	NR	68.9	NR	0	NR
29	Meghalaya	1803.47	47937	332.62	7148	49.57	1488	201.1	781	23.23	9263
26	Mizoram	1105.22	25469	65.61	2310	21.72	742	60.77	295	10.8	1000
27	Nagaland	1260.21	49702	52.02	1396	17.41	623	99.19	642	16.87	2600
28	Sikkim	214.25	17997	17.93	558	12.29	934	20.6	NR	4.16	NR
29	Tripura	4121.5	NR	849.02	NR	109.25	NR	304.1	NR	62.08	5740
Union Territories											
30	A&N Islands	0	NR	0	NR	0	NR	0	NR	0	NR
31	Chandigarh	142.99	2969	35	2768	7.56432	102	16.48	NR	0	NR
32	D&N Haveli	0	NR	0	NR	0	NR	0	NR	0	NR
33	Daman & Diu	0	NR	0	NR	0	NR	0	NR	0	NR
34	NCT Delhi	3408.25	384545	1319.64	106775	234.38	48382	467.62	1462	0	NR
35	Lakshadweep	0	NR	0	NR	0	NR	0	NR	0	NR
36	Puducherry	530.9	47743	362.83	28222	0	NR	0	NR	0	NR
<b>GRAND TOTAL</b>		<b>556269.07</b>	<b>22912696</b>	<b>206888.12</b>	<b>6008123</b>	<b>28803.71</b>	<b>832760</b>	<b>63941.89</b>	<b>283871</b>	<b>5628.96</b>	<b>388764</b>

N.R- Not Reported

## Annexure II (xxi)

## NATIONAL SOCIAL ASSISTANCE PROGRAMME (NSAP)

Year : 2016-2017

Sl. No.	States/UTs	IGNOAPS		IGNWPS		IGNDPS		NFBS		Annapurna	
		Release (Rs. In Lakh)	Beneficiaries								
1	Andhra Pradesh	18405.46	662641	9103.12	245514	905.23	24413	2246.63	908	235.13	54354
2	Bihar	42613.71	NR	9293.49	NR	1295.47	NR	3693.47	NR	0	NR
3	Chhattisgarh	8913.28	632833	2674.02	147181	594.86	36960	1318.5	2866	0	9421
4	Goa	0	NR								
5	Gujarat	12297.91	517558	0	NR	0	6883	0	215	0	NR
6	Haryana	5358.5	198828	2119.08	57149	427.8	11537	855.72	950	0	NR
7	Himachal Pradesh	0	198828	0	57149	0	11537	0	1035	0	NR
8	J & K	2062.66	NR	125.65	NR	51.19	NR	44.81	NR	0	NR
9	Jharkhand	12174.47	922724	5044.88	271837	0	18594	0	730	0	NR
10	Karnataka	20899.75	892302	15536.29	465363	1213.47	43569	2049.93	5872	0	NR
11	Kerala	0	NR								
12	Madhya Pradesh	23009.1	1524963	9945.08	956683	1852.59	115245	6350.16	19274	0	NR
13	Maharashtra	14926.87	1196215	0	46562	0	6425	0	6984	0	NR
14	Odisha	19769.75	1405126	9073.55	494154	1362.32	74515	2543.79	17179	280.32	64800
15	Punjab	3002.59	NR	0	NR	60.26	NR	0	NR	0	NR
16	Rajasthan	16322.89	950942	0	160112	0	28923	1271.74	NR	0	NR
17	Tamilnadu	18007.66	NR	11507.73	NR	0	NR	0	NR	0	NR
18	Telangana	13153.96	473575	5693.52	140705	646.98	17448	1605.56	218	0	38846
19	Uttar Pradesh	56839.9	NR	18387.68	NR	1395.69	NR	13296.42	NR	0	NR
20	Uttarakhand	3554.4	259492	0	16549	0	3294	495.23	3895	0	NR
21	West Bengal	34983.74	1472738	23585.3	827235	1167.95	63229	3698.24	11421	0	NR
<b>NE States</b>											
22	Arunachal Pradesh	425.75	NR	66.1	NR	23.81	NR	31.31	NR	0	NR
23	Assam	11521.69	785836	2199.66	111477	350.7	42264	768.17	7458	0	26640
24	Manipur	0	NR								
29	Meghalaya	809.06	48429	132.52	7194	17.97	1448	80.44	94	0	9263
26	Mizoram	487.62	25469	35.69	2310	7.42	742	20.29	102	4.33	1000
27	Nagaland	930.7	99404	25.88	1396	11.55	623	55.11	642	11.25	2600
28	Sikkim	214.26	17735	17.93	975	12.29	590	20.6	NR	4.15	NR
29	Tripura	2060.75	NR	332.37	NR	39.75	NR	101.35	NR	24.83	NR
<b>Union Territories</b>											
30	A&N Islands	0	NR								
31	Chandigarh	0	NR								
32	D&N Haveli	0	NR								
33	Daman & Diu	0	NR								
34	NCT Delhi	1704.12	119403	674	36461	117.19	6321	233.81	2212	0	NR
35	Lakshadweep	0	NR								
36	Puducherry	265.45	17713	181	9785	0	NR	0	NR	0	NR
<b>GRAND TOTAL</b>		344716.00	12422754	125755.08	4055791	11554.49	514560	40781.28	82055	560.01	206924

N.R- Not Reported

(\* Beneficiaries reported upto Nov., 2016)

### ANNEXURE-III

Statement referred to in reply to part (e) of Lok Sabha Unstarred Question No.1069 for 22-11-2016 raised by SHRI LAKHAN LAL SAHU; DR. SATYAPAL SINGH; SHRI BHARTRUHARI MAHTAB; SHRI SANJAY DHOTRE regarding "**Welfare Schemes for Disadvantaged Sections**".

#### Details of steps taken/being taken by the Government for effective implementation of the schemes/programmes

**(A) Ministry of Social Justice & Empowerment ensures proper implementation of schemes through:-**

- Insistence on Utilization Certificates.
- Review of schemes/programmes by the officers of the Ministry during their visits to the States.
- Monitoring by respective State Governments/UT Administrations.
- Evaluation studies from time to time through independent evaluation agencies, inter alia, to check proper utilization of funds by the implementing agencies under various Schemes/Programmes
- Direct Benefit Transfer (DBT) mode.
- Online processing of NGO proposals & release of funds.

**(B) Ministry of Tribal Affairs - For effective implementation of the schemes of the Ministry, following major steps are being taken by the Ministry:-**

- Project Appraisal Committee (PAC) process introduced during current financial year, which would enable optional allocation, transparent and expedite fund release.
- Physical progress reports and Utilization Certificates submitted by the State Government/VOs.
- Field inspection by Ministry officials during tour to States/UTs.
- Mandatory annual inspection by District authorities.
- Scrutiny of proposals by Multi-disciplinary State Level Committee for Voluntary Efforts (SLCVE) every year.

**(C) Ministry of Rural Development**

In order to increase the transparency and accountability in the implementation of schemes under NSAP, a software namely NSAP-MIS had been developed which captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension,

ground for refusal etc. States have also to give monthly physical and financial progress of the schemes of NSAP in the Monthly Progress Report(MPR). Utilization and monitoring of funds are reviewed in Periodic meeting of the Performance Review Committee. States/UTs have also directed for Aadhaar enrolment of NSAP beneficiaries and seeding it in beneficiaries data base. As on date, data of 280 lakh beneficiaries has already been digitized, out which 138 lakh beneficiaries having Aadhaar numbers.